

Government of Jharkhand
Commercial Tax Department

File No.-Va0 Kar/Gst/16/2017 2764

/Ranchi, Dated- 24/07/2017

Order No. 01/2017-GST

Subject: Extension of time limit for filing intimation for composition levy under sub-rule (1) of rule 3 of the CGST Rules, 2017

In exercise of the powers conferred by section 168 of the State Goods and Services Tax Act, 2017, the Board hereby extends the period for filing an intimation in **FORM GST CMP-01** under sub-rule (1) of rule 3 of the State Goods and Services Tax Rules, 2017 upto 16th August, 2017.

(K.K Khandelwal)
Principal Secretary-cum-Commissioner
Commercial Tax Department
Jharkhand, Ranchi